

HIGH COURT OF KARNATAKA, BENGALURU

May 06, 2021

NOTIFICATION

(Applicable to Dharwad, Kodagu and Shimoga)

In continuation of Notification dated May 04, 2021, Hon'ble the Chief Justice is pleased to pass the following order :

Apart from Bangalore Urban, Mysuru, Tumakuru, Ballari, Bangalore Rural Courts located in City Civil Court Complex, Chikkaballapur, Dakshina Kannada, Hassan, Kalaburagi, Mandya, Raichur, the following 3 Districts:

1. **Dharwad**
2. **Kodagu**
3. **Shimoga**

are having active Covid-19 Positive cases of more than 5,000, and hence the Notification dated May 4, 2021 is mutandis mutatis applicable to the said three districts with immediate effect till till end of the Summer Vacation i.e., till 22.05.2021.

All bail applications / petitions shall be filed through e-filing only. The said e-filing can be on either using the CIS software or by sending scanned copy to email-id mentioned below:

1. **Dharwad** - filingdharwad@gmail.com
2. **Kodagu** - pdj.kodagu@gmail.com
3. **Shimoga** - shimogapdjclosure@gmail.com

Hearing of the bail petitions shall be through Video Conference only. The Video Conference link will be shared to the same registered email id. Video Conference link will be of Jitsi platform. ([https://meet.jit.si/.](https://meet.jit.si/))

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

Sd/-
(T G SHIVASHANKARE GOWDA)
REGISTRAR GENERAL I/c.